# **GOVERNMENT OF INDIA**

# MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

## LOK SABHA

## **UNSTARRED QUESTION NO. 1298**

# **TO BE ANSWERED ON NOVEMBER 23, 2016**

## **BUDGET HOUSING**

No. 1298 Dr. C. GOPALAKRISHNAN:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the schemes for construction of budget housing in metros;
- (b) whether there are no takers of such schemes due to huge gap in expenditure by real estate companies; and
- (c) if so, the reasons therefor and the corrective action taken/proposed to be taken in this regard?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

# (RAO INDERJIT SINGH)

(a) to (c): 'Land' and 'Colonisation' are State subjects, therefore it is the responsibility of States to ensure housing to all citizens,

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including budget housing to target sections of the society like Economically Weaker Section (EWS) / Low Income Group (LIG). In order to supplement the efforts of States/Union Territories (UTs), however, Ministry of Housing & Urban Poverty Alleviation is implementing the "Pradhan Mantri Awas Yojana (PMAY) - Housing for All (Urban)" Mission for urban areas during 2015-2022. The Mission provides central assistance to the implementing agencies through States and UTs for providing houses to all eligible families/ beneficiaries by 2022.

One of the verticals of this Mission is 'Affordable Housing in Partnership'. This is a supply side intervention. Under this vertical of PMAY (U), financial assistance is provided to EWS houses being built by the State/UT in partnership with among others the private sector. So far 493 projects for construction of 4,95,361 houses of EWS category have been sanctioned under this vertical of PMAY (U) in various States/UTs.

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